

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 19

IA No.
1448/23
2249/23
2261/23

In
CP(IB) No. 147/Chd/HP/2019
(Admitted)

Under Section 7, 19(2) & 66 & 33
IBC 2016

In the matter of:-

Syndicate Bank

Vs.

.....Petitioner/Financial Creditor

Omid Engineering Pvt. Ltd.

....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 14.12.2023.

Sd/-
Court Officer

November 10, 2023
VN